

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

Dated Shillong the 9th October, 2020

NOTIFICATION

NO.LJ (A) 33/2006/PtI/72 . Smti M.M. Sangma, Joint Secretary to the Government of Meghalaya, Law Department in addition to her own duties is temporarily allowed to hold charge of the Office of Secretary, Meghalaya State Law Commission, Shillong with effect from the date of taking over charge and until further orders vice Smti. E.M. Donn retired.

(W. Khylllep)

Commissioner & Secretary to the Govt. of Meghalaya
Law Department.

Memo. NO.LJ (A) 33/2006/PtI/72 -A

Dated Shillong the 9th October, 2020

Copy to:-

1. P.S. to Minister i/c Law for information of the Hon,ble Minister.
2. The Chairman, Meghalaya State Law Commission, Shillong
3. The Co-Chairman, Meghalaya State Law Commission, Shillong
4. The Vice Chairman, Meghalaya State Law Commission, Shillong
5. The Member, Meghalaya State Law Commission, Shillong
6. The Secretary, Meghalaya State Law Commission.
7. Smti. M.M. Sangma, Joint Secretary, Law Department.
8. The Director, Printing and Stationery with a request to publish in the next Gazette
9. Personnel & A R (A) Department.
10. Law (B) Department.
11. The Principal Accountant General, (A&E) Meghalaya, Shillong
12. The Treasury Officer, Shillong North Treasury, Shillong.
13. Office copy/ Guard file.

By order etc,

Commissioner & Secretary to the Govt. of Meghalaya
Law Department.